

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II
SPECIAL BENCH

10. IA 1937/2023 IA 145/2024 in C.P. (IB)/1028(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2024**

NAME OF THE PARTIES:- IA 1937/2023 S Milind Kasodekar Liquidator
for M/S. Phadnis Infrastructure Limited Vs.
M/S. Asrec (India) Limited IA 145/2024 Cs
Milind B Kasodekar Liquidator for M/S.
Phadnis Infrastructure Limited
IN THE MATTER OF
Shri Pramod Mahajan & Ors
V/s
Phadnis Infrastructure Ltd

Section: 60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 1937 of 2023

Presence:-

Mr. Avinash R Khanolkar, Adv. (VC) ... for Applicant/Liquidator

Mr. Nikhil Rajani, Adv. (VC) ... for Respondent/CD

It has been pointed out that the pleadings in the present Application are complete. List this matter for hearing before the regular bench on **04.09.2024**.

IA 145 of 2024

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Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)